

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 14th January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 22/2018 (M.A. No.219/2018)	Undir Paryavaran Saurakhyan Manch & Anr. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Jai A. Denadrai, Adv. for R-1, 3 & 4 Mr. A. D. Bhohe, Adv. for R-2
2.	Appeal No. 78/2018 (M.A. No. 816/2018 & M.A. No. 817/2018) WITH	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Atul Jha, Adv. for R-2 Ms. Maninder Acharya, ASG with Mr. Vishal Bhatnagar, Advs. for R-4 Ms. Yogmaya Agnihotri, Adv. for CECB
3.	Appeal No. 79/2018 (M.A. No. 821/2018 & M.A. No. 822/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF
FOR DIRECTION			
4.	Original Application No. 646/2018 (Earlier O.A.No.550/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal & Mr. Rahul Khurana, Advs. Local Commissioner Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for R-2 Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Tarunvir Singh Khehar, Adv. Mr. Rahul Khurana, Adv. for R-16
6.	Appeal No. 54/2018 (M.A. No.541/2018)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Darpan K. M., Adv. for R-5 Mr. Venancio D'Costa & Mr. Divij Kumar, Advs. for R-11 & 12

7.	Original Application No. 313/2018 (M.A. No. 851/2018)	Vipin Singh Vs. Union of India & Ors.	Ms. Isha Arora & Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Ankit Verma, Adv. for State of Uttar Pradesh Mr. Pradeep Misra, Adv. for UPPCB Mr. V. K. Shukla, Adv. for R-14
8.	Original Application No. 333/2018	Pawan Kumar Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Aniruddh Joshi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. A. K. Prasad, Adv. for CGWA Mr. Abhimanyu Pratap Singh, Adv. for R-5 Mr. Vivek Gupta, Adv. R-12, 16, 17, 19, 20, 22, 23, 25, 30, 32, 33, 34, 37, 42, 43, 45, 46 Mr. Abhijeet Sinha, Adv. for R-27 & 51 Mr. Shiven Varma, Adv. for R-52 Mr. Mukesh Verma, Adv.
9.	Original Application No. 334/2018	Rajesh Kumar Vs. State of Himachal Pradesh & Ors.	Mr. Aditya Dhawan, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 to 3 & 11 Mr. Rajendra Kumar, Adv. for R-4 to 9 Mr. Divya Prakash Pande, Adv. for HPSPCB
10.	Original Application No. 726/2018 (M.A. No. 1632/2018)	Rupesh Pethe Vs. State of M.P. & Ors.	Mr. Gaurav Choudhary, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB
FOR HEARING			
11.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant Mr. Himanshu Tyagi & Mr. Ayush Negi, Adv. for R-1 & 2 Mr. A. K. Prasad, Adv. for CGSC Ms. Priyanka Swami, Adv. for R-4 Mr. Rachit Mittal, Adv. for GDA
12.	Original Application No. 808/2017 (M.A. No. 1537/2017)	Capt. (Retd.) Anita Badhwar & Ors. Vs. Union of India & Ors.	Ms. Geetika Kapur & Mr. Bharat Mohan, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3, 5 & 6 Mr. Pawan Upadhyay, Adv. for R-4
13.	Original Application No. 183/2018 (M.A. No. 500/2018 & I.A. No. 31/2019)	Subhash Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. M. P. Shorawala, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Ms. Sonia Mathur, Sr. Adv. with Mr. Sushil Kumar Dubey, Adv. for R-7 Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv.
14.	Original Application No. 320/2018 (M.A. No. 1498/2018)	Rajat Rai Khatri Vs. Govt. of NCT of Delhi & Ors.	Mr. Abhimanyu Gupta, Adv. for Applicant Mr. Ajay Jain, Adv. for GNCTD Ms. Puja Kalra, Adv. for SDMC

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